

S.L. No. 49/22

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No.20/2022/EZ

In the matter of:

Suprova Prasad

.... Applicant

-Versus-

Forest & Climate Change & Ors.

..... Respondents

Compliance Report in the Form of Affidavit on behalf of the respondent Number 06, Kolkata Municipal Corporation.

INDEX

Sl. NO.	Particulars	Annexure	Page
1.	Affidavit		1-3
2.	Photocopy of the letter of Engagement of expert member for preparation of DPR for making Bio-Diversity Park in the river Hooghly.	'R-1'	4
3.	Photocopy of the letter dated 18.10.2022 and 11.11.2022.	'R-2'	5-10

Filed by

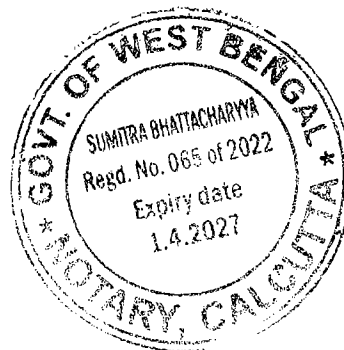
*Susmita Chatterjee*

Susmita Chatterjee  
Advocate

For The Kolkata Municipal Corporation

(M) : 9748713532

Email : advocatesusmita2018@gmail.com



15 NOV 2022

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No.20/2022/EZ

In the matter of:

Suprova Prasad

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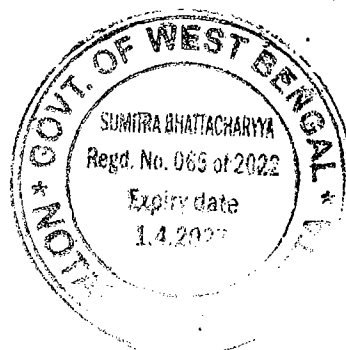
Forest & Climate Change & Ors.

..... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 06, KOLKATA MUNICIPAL CORPORATION.

I, Amit Kumar Pal, son of Sibtossh Pal, aged about 44 years, by faith-Hindu, by occupation-Service, and presently posted as EE(C)(P& S) Department, Kolkata Municipal Corporation, having office at 5, Surendranath Banerjee Road, Kolkata-700013, do hereby solemnly affirm and declare as follows:-

1. That I am presently posted as Executive Engineer (C) Parks and Squares Department, Kolkata Municipal Corporation, having office at 5, S.N. Banerjee Road, Kolkata-700013 and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.
2. That this Affidavit is being filed in compliance to the Solemn Order dated 28.09.2022, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.



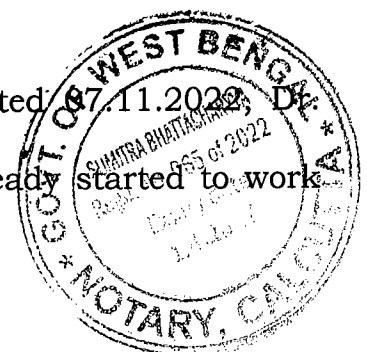
3. That in pursuance of the solemn Order dated 28.09.2022, the Kolkata Municipal Corporation has appointed Dr. Anupama Mitra, an expert member of West Bengal Bio Diversity Board, as a consultant expert for making the DPR of the proposed Bio Diversity Park in the flood plains of river Hooghly and also for river front Development with the jurisdiction of Kolkata Municipal Corporation. It is pertinent to mention here that the total time line for preparation of DPR is for 30 days provided the land required for making Bio-Diversity Park and river front development is made available by the Port Trust Authority.

A copy of the letter of engagement is annexed hereto and marked with the letter "R-1".

4. That land along the bank of River Hooghly between Garden Reach and Cossipore is mainly under the control of the Port Trust Authority. Furthermore, a substantial portion of the land in the concerned area under the control of Defence Authority of Bengal command and the Circular (Eastern) Railway Authority. As such letters were written to the said authorities dated 18.10.2022, inter-alia, requesting them to apprise the corporation about availability of land. In view of those letters no response from the authorities have yet been received by Kolkata Municipal Corporation. Later on reminder letters dated 11.11.2022 have also been issued but no reply till date, have been received from them.

Copies of the said letter dated 18.10.2022 and 11.11.2022 are annexed hereto and marked with the letter "R-2".

5. That on receipt of the letter engagement dated 07.11.2022, Dr. Anupama Mitra, accepting the engagement has already started to work



for Kolkata Municipal Corporation in advising for preparation of the DPR for proposed Bio-Diversity Park and River Front development. However the Primary Criteria of availability of land is to be fulfilled in order to make the DPR ready.

6. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

*Susmita Chatterjee*

Advocate

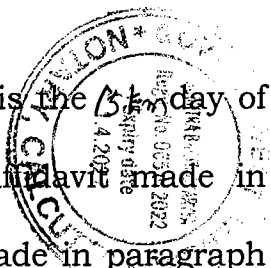
For The Kolkata Municipal Corporation.

*Amrit Kumar Pal*

Deponent

Verification

Verified at Kolkata by the deponent abovenamed on this the 15<sup>th</sup> day of November, 2022 and say that te contents of this affidavit made in paragraph Nos.1 is true to my knowledge and those made in paragraph No.2 to 5 are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.



Identified by me

*Susmita Chatterjee*

Advocate

For The Kolkata Municipal Corporation.

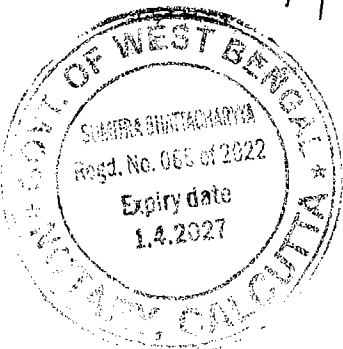
F/377/364/2011

*Amrit Kumar Pal*

Deponent

Solemnly Affirmed and Declared before me U/S 139 CPC (C) CRPC

*Sunim Ghattacharyya*  
Notary  
Sunim Ghattacharyya  
Notary, Govt. of W.B.  
Regd. No. 665 of 2022  
City Civil Court, Calcutta



15 NOV 2022


**THE KOLKATA MUNICIPAL CORPORATION**
**PARKS & SQUARES DEPARTMENT**
**5, S.N. BANERJEE ROAD, KOLKATA - 700013.**
**O.S.D & Ex. Officio Dy.C.E. (C)/P&S/282/2022-23**  
 Dated:- 07/11/22

**SOMENATH SEN**
**O.S.D. & Ex-Officio Dy.C.E. (C)**

 To  
**Dr. Anupama Mitra,**  
**JEET PEARL B2,**  
**919, Madurdaha,**  
**Kolkata - 700107.**

**Re:- Engagement for preparation of DPR for making Bio-Diversity Park in the Flood Plain of River Hooghly and also for development of the River Front in complying direction of Hon'ble NGT dt.30/08/2022 and 28/09/2022**

Dear Madam,

In compliance to the Order of Hon'ble NGT dt.30.08.2022 and dt.28/09/2022, copies enclosed and on subsequent approval of Mpl. Commissioner dt.05/11/2022 and **MEMBER-MAYOR-IN-COUNCIL (PARKS & GARDEN)** dt.07/11/2022, you are hereby engaged as a Consultant for making DPR of the proposed Bio-Diversity Park in the Flood Plain of River Hooghly and also for River Front Development within the jurisdiction of the **KOLKATA MUNICIPAL CORPORATION**. Please note that the field of work shall be the stretch of Garden Reach at the South and Cossipore at the North along the bank of River Hooghly.

You are therefore requested to arrange for making the DPR of Bio-Diversity Park and also River Front Development for the stretch along the West bank of River Hooghly as mentioned above and submit your Report to KMC within Thirty (30) days hereof in order to comply the direction of Hon'ble NGT dt.28/09/2022. Please note that your consultancy fees shall be paid for the purpose stated above will be settled on mutual agreement in due course.

Necessary papers required for preparation of DPR are enclosed herewith as reference please.

Thanking you,

Yours Truly

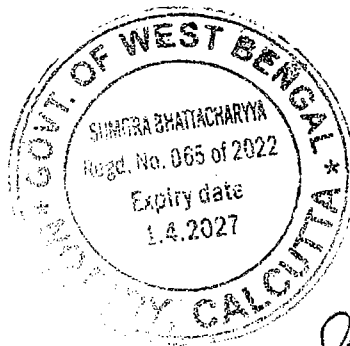
*Sen 07/11/22*  
**O.S.D. & EX-OFFICIO DY.C.E.(C)/(P&S)**

**O.S.D. & Ex-Officio Dy. C. E. (C),**  
**Park & Square Dept.**  
**K.M.C.**

- Encl:-** 1. Copy of Order of Hon'ble NGT/EZ vide dt.30/08/2022 of OA No. - 20/2022/EZ  
 2. Copy of Order of Hon'ble NGT/EZ vide dt.28/09/2022 of OA No. - 20/2022/EZ  
 3. Copy of Guideline of CPCB

**Copy for warded for necessary information to :-**

1. MMIC(P&G)
2. Mpl. Commissioner
3. DG(P&S)
4. O.S.D. (P&S) & E.O. D.G.
5. DY.C.E.(C) / (P&S)
6. EE(P&S) - for following up and N.A. please
7. O/c



*Sen 07/11/22*  
**O.S.D. & EX-OFFICIO DY.C.E.(C)/(P&S)**  
**O.S.D. & Ex-Officio Dy. C. E. (C)**  
**Park & Square Dept.**  
**K.M.C.**

*Recd.*  
*Sen*  
*9/11/22 O/c*



-5-

**THE KOLKATA MUNICIPAL CORPORATION**  
 5 S. N. BANERJEE ROAD, KOLKATA-700013  
 [Parks & Squares Dept.]

OSD & E.O. (P&S) / 287/2022-23  
 Dt. - 11/11/2022

THE COLONEL,  
 Colonel Land,  
 Head Quarter Bengal Sub Area,  
 246. A.J.C. Bose Road,  
 Alipore,  
 Kolkata 700027.

*Sub:- Gentle Reminder for providing information regarding availability of land under your control along the bank of River Hooghly for making Bio-Diversity Park and River Front Development in compliance to the direction of Hon'ble National Green Tribunal (NGT) dt.30.09.2022*

Sir,

Enclosed please find herewith photocopy of our previous letter sent to you vide Ref. No. **OSD & EX. DG(P&S/270/ 2022-23 dt.18.10.2022** in connection with the above mentioned subject matter which speaks for itself. As we are yet to receive any reply from your end, a "GENTLE REMINDER" is being sent to you with a copy of the order of Hon'ble NGT dt.30.08.2022 to make you understand regarding gravity of the matter and request you to send us your reply at the earliest to enable us to place the report before Hon'ble NGT on the next hearing date scheduled on 17/11/2022.

Thanking you,

Yours sincerely

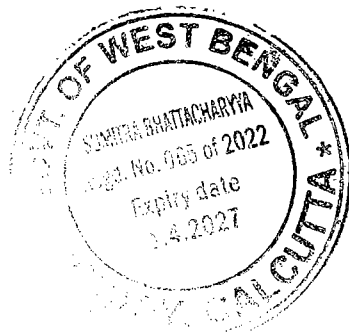
*Sd/-*

O.S.D. (P&S)

Encl:- As above.

Copy Forwarded for necessary information to :-

1. O.S.D. to Mpl. Commissioner
2. O.S.D. & Ex-Officio Dy.C.E.(C) / (P&S)
3.  EE.(C) / (P&S)
4. Ch. V & S



*[Signature]*  
 11/11/22  
 O.S.D. (P&S)  
 OSD & E.O (DESIGN HEAD)  
 PARKS & SQUARE DEPT.

- 6 -



OSD M.E.O. (P&S) / 288/2022-23  
Dt. - 11/11/2022

**THE KOLKATA MUNICIPAL CORPORATION**

5 S. N. BANERJEE ROAD, KOLKATA-700013

{Parks & Squares Dept.}

To  
THE DIVISIONAL RAILWAY MANAGER,  
SEALDAH DIVISION EASTERN RAILWAY (CIRCULAR RAILWAY OF KOLKATA)  
H9CF-269, KAISER STREET, SEALDAH,  
RAJA BAZAR,  
KOLKATA - 700009.

**Sub:- Gentle Reminder for providing information regarding availability of land under your control along the bank of River Hooghly for making Bio-Diversity Park and River Front Development in compliance to the direction of Hon'ble National Green Tribunal (NGT) dt.30.09.2022**

Sir,

Enclosed please find herewith photocopy of our previous letter sent to you vide Ref. No. **OSD(P&S) & EO DG /271/2022-23 dt.18.10.2022** in connection with the above mentioned subject matter which speaks for itself. As we are yet to receive any reply from your end, a "GENTLE REMINDER" is being sent to you with a copy of the order of Hon'ble NGT dt.30.08.2022 to make you understand regarding gravity of the matter and request you to send us your reply at the earliest to enable us to place the report before Hon'ble NGT on the next hearing date scheduled on 17/11/2022.

Thanking you.

Yours sincerely

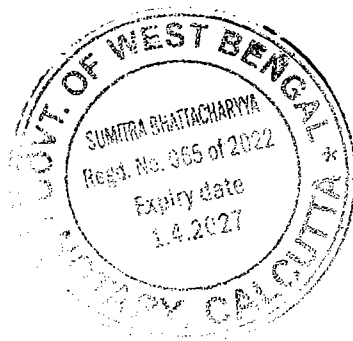
*sdh*

O.S.D. (P&S)

Encl:- As above.

Copy Forwarded for necessary information to :-

1. O.S.D. to Mpl. Commissioner
2. O.S.D. & Ex-Officio Dy.C.E.(C) / (P&S)
3.  E.E.(C) / (P&S)
4. Ch. V & S



*[Signature]*  
11/11/22  
O.S.D. (P&S)  
OSD & E.O. (DESIGN HEAD)  
PARKS & SQUARE DEPT.  
K.M.C



OSD & E.O. (P&S) / 289 / 2022-23  
Dt. - 11/11/2022

**THE KOLKATA MUNICIPAL CORPORATION**  
5 S. N. BANERJEE ROAD, KOLKATA-700013  
(Parks & Squares Dept.)

To  
THE DY. CHAIRMAN,  
Shyama Prasad Mukherjee Port Trust,  
15/1, Strand Road,  
Fairly Place, B.B.D. Bagh,  
Kolkata - 700001.

**Sub:- Gentle Reminder for providing information regarding availability of land under your control along the bank of River Hooghly for making Bio-Diversity Park and River Front Development in compliance to the direction of Hon'ble National Green Tribunal (NGT) dt.30.09.2022 -**

Sir,

Enclosed please find herewith photocopy of our previous letter sent to you vide Ref. No. **OSD & EX. DG(P&S/269/ 2022-23 dt.18.10.2022** in connection with the above mentioned subject matter which speaks for itself. As we are yet to receive any reply from your end, a "GENTLE REMINDER" is being sent to you with a copy of the order of Hon'ble NGT dt.30.08.2022 to make you understand regarding gravity of the matter and request you to send us your reply at the earliest to enable us to place the report before Hon'ble NGT on the next hearing date scheduled on 17/11/2022.

Thanking you.

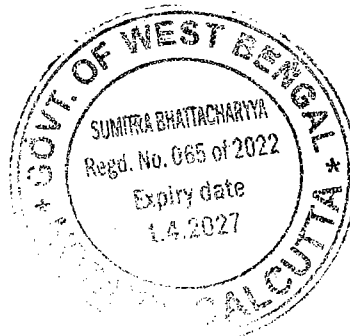
Yours sincerely

*SH*  
O.S.D. (P&S)

Encl:- As above.

Copy Forwarded for necessary information to :-

1. O.S.D. to Mpl. Commissioner
2. O.S.D. & Ex-Officio Dy.C.E.(C) / (P&S)
3. EE.(C) / (P&S)
4. Ch. V & S



*[Signature]*  
O.S.D. (P&S)  
OSD & E.O (DESIGN HEAD)  
PARKS & SQUARES DEPT.  
KOLKATA

-8-



## THE KOLKATA MUNICIPAL CORPORATION

5 S. N. BANERJEE ROAD, KOLKATA-700013

(Parks & Squares Dept.)

OSD R EX. D G (P&S) / 269 / 2022-23  
Dt. 18.10.2022

To  
THE DY. CHAIRMAN,  
Shyama Prasad Mukherjee Port Trust,  
15/1, Strand Road,  
Fairly Place, B.B.D. Bagh,  
Kolkata 700001.

**Sub:- Information regarding availability of land under your Control along the bank of River Hooghly for making Bio-Diversity Park and River Front developments**

Sir,

This is to draw your kind attention that Hon'ble NGT (national Green Tribunal) in a case has directed KMC Authority to take up certain action all along the bank of River Hooghly within the jurisdiction of KMC (between Garden Reach and Cossipore). It may please be mentioned that specific direction has been given by the Hon'ble Bench of NGT to create Bio-Diversity Park in the Flood Plain of River Hooghly and also for taking up the development of the River Front.

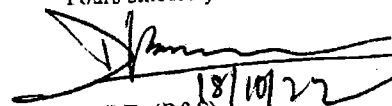
In this context it may please be mentioned that the land along the bank of River Hooghly between Garden Reach and Cossipore is mainly under the control of Shyama Prasad Mukherjee Port Trust Authority and it is perhaps needless to mention that primary requirement of any development is the availability of land.

Therefore the matter is referred to you with a request to apprise us about the availability of land along the River Bank in the stretch between Garden Reach and Cossipore within the jurisdiction of KMC where creation of Bio-Diversity Parks and other development works can be undertaken so that we can start taking action complying the direction of the Hon'ble NGT.

An early reply from your end will be highly appreciated.

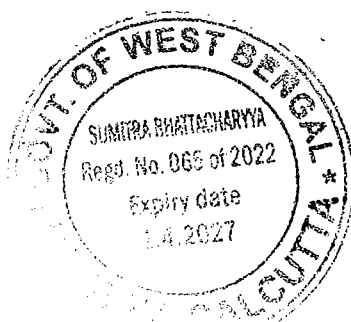
Thanking you,

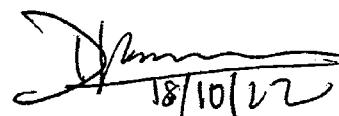
Yours sincerely

  
O.S.D. (P&S) 18/10/22

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1. O.S.D. to Mpl. Commissioner
- ✓ 2. O.S.D. & Ex-Officio Dy.C.E.(C) / (P&S)
3. EE.(C) / (P&S)
4. CH V & S



  
O.S.D. (P&S) 18/10/22

- 9 -



**THE KOLKATA MUNICIPAL CORPORATION**  
 5 S. N. BANERJEE ROAD, KOLKATA-700013  
 [Parks & Squares Dept.]

OSDR EX-DG (PRS) / 270 / 2022-23  
 dt. 18.10.2022

To  
 THE COLONEL,  
 Colonel Land,  
 Head Quarter Bengal Sub Area,  
 216, A.J.C. Bose Road,  
 Alipore,  
 Kolkata 700027.

**Sub:- Information regarding availability of land under your Control along the bank of River Hooghly for making Bio-Diversity Park and River Front developments**

Sir,

This is to draw your kind attention that Hon'ble NGT (national Green Tribunal) in a case has directed KMC Authority to take up certain action all along the bank of River Hooghly within the jurisdiction of KMC (between Garden Reach and Cossipore). It may please be mentioned that specific direction has been given by the Hon'ble Bench of NGT to create Bio-Diversity Park in the Flood Plain of River Hooghly and also for taking up the development of the River Front.

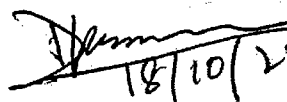
In this context it may please be mentioned that a substantial portion of the land along the bank of River Hooghly between Garden Reach and Cossipore is under the control of Defense Authority of Bengal Command and perhaps it is needless to mention that Primary requirement of any development is the availability of land.

Therefore the matter is referred to you with a request to apprise us about the availability of land along the River Bank in the stretch between Garden Reach and Cossipore within the jurisdiction of KMC where creation of Bio-Diversity Parks and other development works can be undertaken so that we can start taking action complying the direction of the Hon'ble NGT.

An early reply from your end will be highly appreciated.

Thanking you,

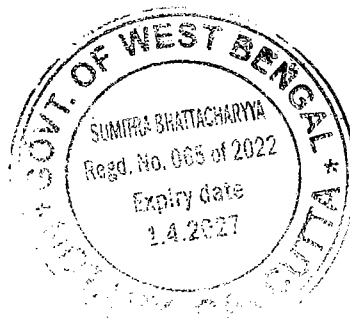
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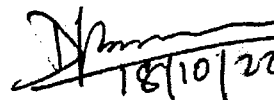
  
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3. H.E.(C) / (P&S)
4. Ch. V & S



  
 18/10/22

O.S.D. (P&S)



# THE KOLKATA MUNICIPAL CORPORATION

5 S. N. BANERJEE ROAD, KOLKATA-700013

(Parks & Squares Dept.)

OSD R EX-DG (P&S) / 271 / 2022-23  
dt. 18.10.2022

To  
THE DIVISIONAL RAILWAY MANAGER,  
SEALDAH DIVISION EASTERN RAILWAY (CIRCULAR RAILWAY OF KOLKATA)  
H9CF+269, KAISER STREET, SEALDAH,  
RAJA BAZAR,  
KOLKATA - 700009.

**Sub:- Information regarding availability of land under your Control along the bank of River Hooghly for making Bio-Diversity Park and River Front developments**

Sir,

This is to draw your kind attention that Hon'ble NGT (national Green Tribunal) in a case has directed KMC Authority to take up certain action all along the bank of River Hooghly within the jurisdiction of KMC. (between Garden Reach and Cossipore). It may please be mentioned that specific direction has been given by the Hon'ble Bench of NGT to create Bio-Diversity Park in the Flood Plain of River Hooghly and also for taking up the development of the River Front.

In this context it may please be mentioned that a substantial portion of the land along the bank of River Hooghly between Garden Reach and Cossipore is under the control of Circular (Eastern) Railway Authority due to existence of Circular Railway in that stretch and it is perhaps needless to mention that primary requirement of any development is the availability of land.

Therefore the matter is referred to you with a request to apprise us about the availability of land along the River Bank in the stretch between Garden Reach and Cossipore within the jurisdiction of KMC where creation of Bio-Diversity Parks and other development works can be undertaken so that we can start taking action complying the direction of the Hon'ble NGT.

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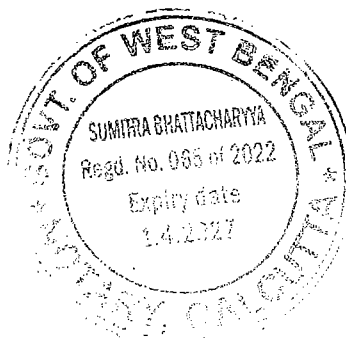
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3. EE.(C) / (P&S)
4. Ch. V & S



O.S.D. (P&S)

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No.20/2022/EZ

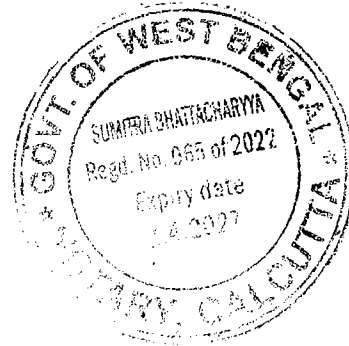
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Forest & Climate Change & Ors.

..... Respondents



COMPLIANCE REPORT IN THE  
FORM OF AFFIDAVIT ON BEHALF  
OF THE RESPONDENT NUMBER  
06, KOLKATA MUNICIPAL  
CORPORATION.

15 NOV 2022

Susmita Chatterjee  
Advocate  
Enrolment No.:F/377/364/2011  
High Court at Calcutta  
Bar Association Room No.6  
(M) : 9748713532  
Email : advocatesusmita2018@gmail.com